Self appraisal report for Year (2023-24)

Auditor Agency: Rajesh Singh(Institute of Secretariat Training and Management)

Ministry Name: Ministry of Personnel, Public Grievances & Pensions

Department Name: Department of Personnel & Training

Public Authority Name: Central Information Commission

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1	Organisation and Function							
1.1	Particulars of its organisation, functions a	and duties[Section	on 4(1)(b)(i)]				
1.1.1	Name and address of the Organization	Fully Met	1.28	1.28	https://cic.gov in/contact	Fully Met	1.28	Requisite Information provided
1.1.2	Head of the organization	Fully Met	1.28	1.28	https://cic.gov in/sites/default /files/RTI%20 Disclosure/Fin al%20Section %204%20%2 81%29%28b %29%28ii%29 .pdf	t	1.28	Requisite Information provided
1.1.3	Vision, Mission and Key objectives	Fully Met	1.28	1.28	https://cic.gov in/vision	Fully Met	1.28	Requisite Information provided
1.1.4	Function and duties	Fully Met	1.28	1.28	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fin al%20Section	t	1.28	Requisite Information provided

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					%204%20%2 81%29%28b %29%28ii%29 .pdf			
1.1.5	Organization Chart	Fully Met	1.28	1.28	https://cic.gov. in/organizatio nal-structure	Fully Met	1.28	Requisite Information provided
1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from time to time as well as the committees/ Commissions constituted from time to time have been dealt	Fully Met	1.28	1.28	i) https://cic.g ov.in/introduct on (ii) Who are We - https ://cic.gov.in/w ho-are-we (iii) https://cic.gov. in/sites/default /files/Transpar ency%20Audit %20of%20Dis closures%20L nder%20Secti on%204%200 f%20the%20R TI%20Act%200 by%20the%20R TI%20Act%200 by%20the%20R Public%20aut horities.pdf (iii) Head of Orga ization from time to Time – https:// cic.gov.in/for		1.28	Requisite Information provided
1.2	Power and duties of its officers and employee	s[Section 4	(1) (b)(ii)]		5			

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
1.2.1	Powers and duties of officers (administrative, financial and judicial)	Fully Met	1.92	1.92	https://cic.gov in/sites/default /files/RTI%20 Disclosure/Fin al%20Section %204%20%2 81%29%28b %29%28ii%29 .pdf	t	1.92	Requisite Information provided
1.2.2	Power and duties of other employees	Fully Met	1.92	1.92	https://cic.gov in/sites/default /files/RTI%20 Disclosure/Fin al%20Section %204%20%2 81%29%28b %29%28ii%29		1.92	Requisite Information provided
1.2.3	Rules/ orders under which powers and duty derived and exercised	Fully Met	1.92	1.92	(i) https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/ Final%20Sect on%204%20 %281%29%2 8b%29%28ii% 29.pdf (ii) http s://doptcircula rs.nic.in/Defau It.aspx?URL=j 7RYH09xJY7j (iii) https://dop	i	1.92	Requisite Information provided

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					tcirculars.nic.i n/Default.aspx ?URL=p6nWz 9g4ETap (iv) https://dopt.gc v.in/ccs-cca- rules-1965 (v) https://dopt.gc v.in/sites/defa ult/files/Compi lation_FR_SR _English.pdf (vi) https://doe .gov.in/orders- circulars/31 (vii) https://cic gov.in/sites/de fault/files/RTI- Act_English.p			
1.2.4	Work allocation	Fully Met	1.92	1.92	df https://cic.gov in/sites/defaul /files/cicpdfs/p a.pdf	t	1.92	Requisite Information provided
1.3	Procedure followed in decision making pro	ocess [Section	4(1)(b)(iii))]				
1.3.1	Process of decision making - Identify key decision making points	Fully Met	1.54	1.54	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fin al%20Section 4%281%29% 28b%29%28ii	t -	1.54	Information provided

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
1.3.2	Final decision making authority	Fully Met	1.54	1.54	%29.pdf https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fin al%20Section 4%281%29% 28b%29%28ii %29.pdf	t 1	1.54	The link provided opens self- appraisal part of third party audit proforma 2019-20. Specific information may be provided.
1.3.3	Related provisions, acts, rules etc.	Fully Met	1.54	1.54	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fin al%20Section 4%281%29% 28b%29%28ii %29.pdf https //cic.gov.in/cir culars-and- mom-reports https://cic.gov in/sites/defaul /files/RTI-Act_ English.pdf	t - i t	1.54	Requisite Information provided
1.3.4	Time limit for taking a decisions, if any	Fully Met	1.54	1.54	(i) https://cic.g ov.in/sites/def ault/files/RTI- Act_English.p df (ii)https://cid		1.54	Information provided

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					.gov.in/sites/d efault/files/RT %20Disclosur e/Final%20Se ction-4%281% 29%28b%29 %28iii%29.pdf (iii) Public Grievances -DARPG guidelines are followed by the Commission which are available on darpg.gov.in	f		
1.3.5	Channels of supervision and accountability	Fully Met	1.54	1.54	https://cic.gov in/organizatio nal-structure	.Fully Met	1.54	Requisite Information provided
1.4	Norms for discharge of functions[Section 4	(1)(b)(iv)]						F
1.4.1	Nature of functions/ services offered	Fully Met	1.54	1.54	(i)https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/ Section-4%28 1%29%28b% 29%28i%29.p df (ii)https://cid .gov.in/sites/d efault/files/RT -Act_English.p		1.54	Requisite Information provided

r. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
1.4.2	Norms/ standards for functions/ service delivery	Fully Met	1.54	1.54	df (i) https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/ Final%20Secti on%204%281 %29%28b%2 9%28iv%29.p df (ii)https://cic .gov.in/sites/d efault/files/RTI %20Disclosur e/Final%20Se ction%204%2 0%281%29% 28b%29%28ii %29.pdf (iii)htt ps://cic.gov.in/ sites/default/fil es/RTI-Act_E nglish.pdf (iv) https://cic.gov. in/sites/default /files/2017/ac/ Brocher.pdf		1.54	Information provided
1.4.3	Process by which these services can be accessed	Fully Met	1.54	1.54	https://cic.gov. in/sites/default /files/RTI%20 Disclosure/Fin al%20Section- 4%281%29%		1.54	Information provided

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					28b%29%28iii %29.pdf https: //cic.gov.in/sit es/default/files /RTI%20Discl osure/Section- 4%281%29% 28b%29%28i %29.pdf			
1.4.4	Time-limit for achieving the targets	Fully Met	1.54	1.54	https://cic.gov. in/sites/default /files/RTI-Act_ English.pdf		1.54	Rather than providing the whole Act, it is suggested that specific timelines for various activities may please be provided.
1.4.5	Process of redressal of grievances	Fully Met	1.54	1.54	DARPG guidelines are followed by the Commission which are available on darpg.gov.in	Fully Met	1.54	It is suggested that infographics for the redressal system in starting from receipt of a grievance till its final disposal may please be provided for

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
								ease and clarity of information.
1.5	Acts, rules, regulations, instructions, manu	als and record		charging fu	unctions[Secti	on 4(1)(b)(v)]	
1.5.1	Title and nature of the record/ manual /instruction.	Fully Met	2.6	2.60	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fir al%20Section 4%281%29% 28b%29%28v %29.pdf	t -	2.60	.Requisite Information provided
1.5.2	List of Acts, rules, regulations, instructions, manuals and records.	Fully Met	2.6	2.60	(i) https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/ Final%20Sect on-4%281%2 9%28b%29% 28v%29.pdf (i)https://cic.go v.in/circulars-a nd-mom- reports, (iii)htt ps://cic.gov.in clone-circulars- and-mom- reports-cic, (iv)https://cic.go .in/circular-rep orts- conventions,	6 i i a v	2.60	.Requisite Information provided

ir. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					(v) https://cic. gov.in/sites/de fault/files/RTI- Act_English.p df			
1.5.3	Acts/ Rules/ manuals, etc.	Fully Met	2.6	2.60	(i) https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/ Final%20Sect on-4%281%2 9%28b%29% 28v%29.pdf (ii)https://cic.go v.in/circulars-a nd-mom- reports, (iii)htt ps://cic.gov.in/ clone-circulars -and-mom- reports-cic, (iv)https://cic.gov .in/circular-rep orts- conventions, (v) https://cic. gov.in/sites/de fault/files/RTI- Act_English.p df		2.60	.Requisite Information provided
1.6	Categories of documents held by the	ne authority under its c	ontrol[Se	ection 4(1)(
1.6.1	Categories of documents	Fully Met	3.85	3.85	https://cic.gov.	Partially Met	1.93	The link

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					in/sites/defaul /files/RTI%20 Disclosure/Fin al%20Section 4%281%29% 28b%29%28v %29.pdf	t 1		provides list sections and custodian of documents. Details of categories of documents held by the authority may please be provided.
1.6.2	Custodian of documents/categories	Fully Met	3.85	3.85	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Fin al%20Section 4%281%29% 28b%29%28v %29.pdf	t 1	3.85	Requisite Information provided
1.7	Boards, Councils, Committees and other E	Bodies constitu	ted as pa	rt of the Pu		[Section 4(1)(b)(viii)]	
1.7.1	Name of Boards, Council, Committee etc.	Fully Met	0.96	0.96	(i) https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/f inal%20Section n-4%281%29 %28b%29%2 8viii%29.pdf (ii) https://cic.gov .in/sites/defau t/files/Transpa	Fully Met	0.96	Instead of providing the information in several different heads, it is suggested that the same may be provided in a single place for ease.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks Auditor Catego		Auditor Remarks/URL
					rency%20Audi t%20of%20Di sclosures%20 Under%20Sec tion%204%20 of%20the%20 RTI%20Act% 20by%20the% 20Public%20a uthorities.pdf		
1.7.2	Composition	Fully Met	0.96	0.96	 (i) https://cic.g Fully N ov.in/sites/def ault/files/RTI% 20Disclosure/f inal%20Sectio n-4%281%29 %28b%29%2 8viii%29.pdf (ii) https://cic.gov .in/sites/defaul t/files/Transpa rency%20Audi t%20of%20Di sclosures%20 Under%20Sec tion%204%20 of%20the%20 RTI%20Act% 20Public%20a uthorities.pdf 	let 0.96	Instead of providing the information in several different heads, it is suggested that the same may be provided in a single place for ease.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
1.7.3	Dates from which constituted	Fully Met	0.96	0.96	(i) https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/f inal%20Sectio n-4%281%29 %28b%29%2 8viii%29.pdf (ii) https://cic.gov .in/sites/defau t/files/Transpa rency%20Aud t%20of%20Di sclosures%20 Under%20Sec tion%204%20 of%20the%20 RTI%20Act% 20by%20the%20 authorities.pdf	Fully Met	0.96	Instead of providing the information in several different heads, it is suggested that the same may be provided in a single place for ease.
1.7.4	Term/ Tenure	Fully Met	0.96	0.96	 (i) https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/f inal%20Section n-4%281%29 %28b%29%2 8viii%29.pdf (ii) https://cic.gov 	- - - - -	0.96	Instead of providing the information in several different heads, it is suggested that the same may be provided in a

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					.in/sites/defau t/files/Transpa rency%20Aud t%20of%20Di sclosures%20 Under%20Sec tion%204%20 of%20the%20 RTI%20Act% 20by%20the% 20Public%20a uthorities.pdf			single place for ease.
1.7.5	Powers and functions	Fully Met	0.96	0.96	 (i) https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/f inal%20Section n-4%281%29 %28b%29%2 8viii%29.pdf (ii) https://cic.gov .in/sites/defaut/files/Transparency%20Audt t%20of%20Di sclosures%20 Under%20Section%204%20 of%20the%20 RTI%20Act% 20by%20the%20 	i i	0.96	Instead of providing the information in several different heads, it is suggested that the same may be provided in a single place for ease.

r. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					20Public%20a uthorities.pdf			
1.7.6	Whether their meetings are open to the public?	Not Applicable	÷0	0	empty	Not Met	0	Reasons for NA may please be provided
1.7.7	Whether the minutes of the meetings are open to the public?	Not Applicable	÷0	0	empty	Not Met	0	Reasons for NA may please be provided
1.7.8	Place where the minutes if open to the public are available?	Not Applicable	¥0	0	empty	Not Met	0	Reasons for NA may please be provided
1.8	Directory of officers and employees[Section 4(
1.8.1		Fully Met	3.85	3.85	(i) https://cic.g ov.in/cic-offici al-directory (ii) https://cic.gov. in/sites/default /files/RTI%20 Disclosure/Fin al%20Section- 4%281%29% 28b%29%28ix %29.pdf) t -	3.85	Requisite Information provided
1.8.2	Telephone , fax and email ID	Fully Met	3.85	3.85	(i) https://cic.g ov.in/cic-offici al-directory (ii) https://cic.gov. in/sites/default /files/RTI%20) t	3.85	Requisite Information provided

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					Disclosure/Fin al%20Section 4%281%29% 28b%29%28ix %29.pdf	-		
1.9	Monthly Remuneration received by officers	s & employees	including	system of	f compensatio	n[Section 4(1) (b) (x)]	
1.9.1	List of employees with Gross monthly remuneration	Fully Met	3.85	3.85	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Se ction%204%2 81%29%28b %29%28x%2 9.pdf	t	1.93	More details regarding list of employees with gross monthly remuneration may please be provided. Further, link of DoE is not opening.
1.9.2	System of compensation as provided in its regulations	Fully Met	3.85	3.85	The system of compensation is based on the government decision on the recommen dations of the pay commission as stipulated in CCS (Revised Pay) rules - https:// doe.gov.in/orc		3.85	Information provided.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					er-central-pay -commission/* 6			
1.10	Name, designation and other particulars of P	ublic Informa	ation Offi	cers[Section	on 4(1) (b) (xvi))]		
1.10.1	Name and designation of the Public Information Officers (PIOs), Assistant Public Information Officer(s) & Appellate Authority		3.85	3.85	i)https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/ Final%20Sect on-4%281%2 9%28b%29% 28xvi%29.pdf (ii)https://cic.g ov.in/appellate -authority-cpic -s-of-the- commission (iii) https://cic. gov.in/sites/de fault/files/Rtin odalofficer_0. pdf	Fully Met	3.85	PI see if specific information could be provided in a separate page.
1.10.2	Address, telephone numbers and email ID of each designated official.	Fully Met	3.85	3.85	i)https://cic.g o v.in/sites/defa ult/files/RTI% 20Disclosure/ Final%20Sect on-4%281%2 9%28b%29% 28xvi%29.pdf (ii)https://cic.g ov.in/appellate	i	3.85	PI see if specific information could be provided in a separate page.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					-authority-cpio -s-of-the-			
					commission (ii			
					i)https://cic.go v.in/sites/defa			
					ult/files/RTI%2			
					0Disclosure/Fi			
					nal%20Sectio			
					n-4%281%29			
					%28b%29%2			
					8ix%29.pdf			
1.11	Number of employees against whom disciplin	ary action h	nas been p	oroposed/		/6/2011- IR c	lt. 15.4.201	3)
1.11.1	Number of employees against whom disciplinary action has been (i) Pending for minor penalty or major penalty proceedings		3.85	3.85		Fully Met	3.85	Information provided
1.11.2	(ii) Finalised for minor penalty or major penalty proceedings	Fully Met	3.85	3.85	NIL , No disciplinary action is pending. See the link -https: //cic.gov.in/sit es/default/files /RTI%20Discl osure/displina		3.85	Information provided

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					ry%20action.p df			
1.12	Programmes to advance understanding of RT	(Section 26)						
1.12.1	Educational programmes	Fully Met	1.92	1.92	https://cic.gov in/sites/default /files/Circulars %20%26Noifi cation/Order% 2011-08-2021 _compressed. pdf	t o	1.92	Information provided
1.12.2	Efforts to encourage public authority to participate in these programmes	Fully Met	1.92	1.92	https://cic.gov in/sites/defaul /files/Circulars %20%26Noifi cation/Order% 2011-08-2021 _compressed. pdf	t o	1.92	Information provided
1.12.3	Training of CPIO/APIO	Fully Met	1.92	1.92	https://cic.gov in/sites/defaul /files/Circulars %20%26Noifi cation/Office% 20Order%201 1-10-2022.pdf	t D	1.92	Information provided
1.12.4	Update & publish guidelines on RTI by the Public Authorities concerned	Fully Met	1.92	1.92	https://cic.gov in/rti- notifications		1.92	Information provided
1.13	Transfer policy and transfer orders[F No. 1/6/2	011- IR dt. 1	5.4.2013					
1.13.1	Transfer policy and transfer orders[F No. 1/6/2011- IR Dt. 15.4.2013]	Fully Met	7.69	7.69	(i)https://cic.g ov.in/sites/def	-	7.69	Information provided.

ir. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					ault/files/Circu			
					lars%20%26N			
					oification/Offic	;		
					e%20Order%			
					2012-10-2021			
					.pdf (ii)https://			
					cic.gov.in/circ			
					ulars-and-			
					mom-reports			
Total			97	97		100	93	
2	Budget and Programme							
2.1	Budget allocated to each agency including all 4(1)(b)(xi)]	plans, prop	osed exp	enditure a	nd reports on	disburseme	ents made o	etc.[Section
2.1.1	Total Budget for the public authority	Fully Met	10	10.00	https://cic.gov.	Fully Met	10.00	Information
					in/sites/default	t		provided
					/files/RTI%20			
					Disclosure/Fin			
					al%20Section	-		
					4%281%29%			
					28b%29%28x	i		
					%29.pdf			
2.1.2	Budget for each agency and plan & programmes	Fully Met	10	10.00	https://cic.gov		10.00	The link is
					in/sites/default	t		opening to
					/files/RTI%20			previous
					Disclosure/Fin			year's self
					al%20Section	-		audit report.
					4%281%29%			Specific
					28b%29%28x	l		information
					%29.pdf			may please
			10	40.00			40.00	be provided.
2.1.3	Proposed expenditures	Fully Met	10	10.00	(i)https://cic.g ov.in/sites/def		10.00	Information provided
						1		امصامت بمعتبصا

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
2.1.4	Revised budget for each agency, if any	Fully Met	10	10.00	ault/files/RTI% 20Disclosure/ Final%20Sect on-4%281%2 9%28b%29% 28xi%29.pdf (i i)https://cic.go v.in/sites/defa ult/files/Report s/AR2022-23 E.pdf (i)https://cic.g	i t Fully Met	10.00	Information
					ov.in/sites/def ault/files/RTI% 20Disclosure/ Final%20Sect on-4%281%2 9%28b%29% 28xi%29.pdf (i i)https://cic.go v.in/sites/defa ult/files/Report s/AR2022-23 E.pdf	, i i		provided
2.1.5	Report on disbursements made and place where the related reports are available	Fully Met	10	10.00	https://cic.gov in/sites/defaul /files/Reports/ AR2022-23E. pdf	t	10.00	Information provided
2.1.6	Information related to procurements- (a) Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded	Fully Met	10	10.00	https://cic.gov in/tender- notification	Fully Met	10.00	Information provided.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
	comprising the names of the suppliers of goods/ services being procured, (c) The works contracts concluded – in any such combination of the above-and, (d) The rate/ rates and the total amount at which such procurement or works contract is to be executed.							
2.2	Foreign and domestic tours(F.No. 1/8/2012- IR	dt. 11.9.2012)					
2.2.1	Budget	Fully Met	20	20.00	https://cic.gov. in/sites/default /files/Reports/ AR2022-23E. pdf	,	20.00	Information provided in the form of Annual Report. Separate page for relevant information may please be provided.
2.2.2	Foreign and domestic tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the Heads of the Department (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit	Fully Met	20	20.00	https://cic.gov. in/sites/default /files/RTI%20 Disclosure/tou r%20program me.pdf		20.00	Information provided
2.3	Manner of execution of subsidy programme [S	Section 4(i)(b)	(xii)]					
2.3.1	Name of the programme of activity	Not Applicable		0		Not Applicable		
2.3.2	Objective of the programme	Not Applicable		0		Not Applicable		
2.3.3	Procedure to avail benefits	Not Applicable		0		Not Applicable		•
2.3.4	Duration of the programme/ scheme	Not Applicable		0		Not Applicable		•
2.3.5	Physical and financial targets of the programme	Not Applicable		0		Not Applicable		
2.3.6	Nature/ scale of subsidy /amount allotted	Not Applicable		0		Not Applicable		
2.3.7	Eligibility criteria for grant of subsidy	Not Applicable	e0	0	empty	Not Applicable	0	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
2.3.8	Details of beneficiaries of subsidy programme (number, profile etc)	Not Applicabl	e0	0	empty	Not Applicable	0	
2.4	Discretionary and non-discretionary grants [F	. No. 1/6/2011	-IR dt. 1	5.04.2013]				
2.4.1	Discretionary and non-discretionary grants/ allocations to State Govt./ NGOs/other institutions	Not Applicabl	e0	0	empty	Not Applicable	0	
2.4.2	Annual accounts of all legal entities who are provided grants by public authorities	Not Applicabl	e0	0	empty	Not Applicable	0	
2.5	Particulars of recipients of concessions, perm	its of authori	zations	granted by	, the public au	thority[Sectio	n 4(1) (b) (xiii)]
2.5.1	Concessions, permits or authorizations granted by public authority	Not Applicabl	e0	0	empty	Not Applicable	0	
2.5.2	For each concessions, permit or authorization granted - (a) Eligibility criteria, (b) Procedure for getting the concession/ grant and/ or permits of authorizations, (c) Name and address of the recipients given concessions/ permits or authorizations, (d) Date of award of concessions/ permits of authorizations		e0	0	empty	Not Applicable	0	
2.6	CAG & PAC paras [F No. 1/6/2011- IR dt. 15.4.2	2013]						
2.6.1	CAG and PAC paras and the action taken reports (ATRs) after these have been laid on the table of both houses of the Parliament.	Fully Met	50	50.00	https://cic.gov. in/sites/default /files/RTI%20 Disclosure/Iss ue%20%281 %29-51-68%2 0%281%29.p df		50.00	Nil Audit para reported
Total			150	150		150	150	
3	Publicity and Public interface							
3.1	Particulars for any arrangement for consultati formulation of policy or implementation there			•		•	elation t	o the
3.1.1	Relevant Acts, Rules, Forms and other documents which are normally accessed by	Fully Met	12.5	12.50	https://cic.gov. in/rti-	Fully Met	12.50	Information provided

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks		Auditor Marks	Auditor Remarks/URL
	citizens				notifications			
3.1.2	a) Arrangements for consultation with or representation by members of the public in policy formulation/ policy implementation, (b) Day & time allotted for visitors,(c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants	Not Applicable	e0	0	empty	Not Applicable	90	
3.1.3	Public- Private Partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any	Not Applicable	э0	0	empty	Not Applicable	90	
3.1.4	Public- Private Partnerships (PPP)- Detailed project reports (DPRs)	Not Applicable	e0	0	empty	Not Applicable	90	
3.1.5	Public- Private Partnerships (PPP)- Concession agreements.	Not Applicable	e0	0	empty	Not Applicable	90	
3.1.6	Public- Private Partnerships (PPP)- Operation and maintenance manuals	Not Applicable	e0	0	empty	Not Applicable	90	
3.1.7	Public- Private Partnerships (PPP) - Other documents generated as part of the implementation of the PPP	Not Applicable	e0	0	empty	Not Applicable	90 90	
3.1.8	Public- Private Partnerships (PPP) - Information relating to fees, tolls, or the other kinds of revenues that may be collected under authorisation from the government	Not Applicable	e0	0	empty	Not Applicable	90	
3.1.9	Public- Private Partnerships (PPP) -Information relating to outputs and outcomes	Not Applicable	e0	0	empty	Not Applicable	90	
3.1.10	• .	Not Applicable	e0	0	empty	Not Applicable	90	
3.1.11	Public- Private Partnerships (PPP) - All payment made under the PPP project	Not Applicable	e0	0	empty	Not Applicable	e0	•
3.2	Are the details of policies / decisions, which a	ffect public, i	nformed	d to them[S	Section 4(1) (c)]		
3.2.1	Publish all relevant facts while formulating	Fully Met	16.67	16.67	https://cic.gov	Not Applicable	e0	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
	important policies or announcing decisions which affect public to make the process more interactive - Policy decisions/ legislations taken in the previous one year				in/sites/default /files/RTI%20 Disclosure/Fin al%20Section- 4%281%29% 28b%29%28iii %29.pdf	-		
3.2.2	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Outline the Public consultation process	Fully Met	16.67	16.67		-	0	
3.2.3	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive- Outline the arrangement for consultation before formulation of policy	Fully Met	16.67	16.67		-	90	
3.3	Dissemination of information widely and in su	ch form and	manner	which is e	asily accessib	le to the publi	c [Sectio	on 4(3)]
3.3.1		Fully Met	50	50.00	https://cic.gov. in/citizen- service	· · · · · · · · · · · · · · · · · · ·	50.00	Information provided
3.4	Form of accessibility of information manual/ h	andbook[Se	ection 4(1)(b)]				
3.4.1	Information manual/handbook available in electronic format	Fully Met	25	25.00	All information are available in Electronic as well as	Fully Met	25.00	Information provided

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					printed format			
					The list are			
					below :- (i) htt			
					ps://cic.gov.in/	/		
					sites/default/fi			
					es/RTI%20Dis	6		
					closure/final%			
					20Section-4%			
					281%29%28b			
					%29%28xiv%			
					29.pdf (ii) http			
					s://cic.gov.in/s			
					ites/default/file			
					s/Circulars%2			
					0%26Noificati			
					on/Compendi			
					umIRDivision_			
					Latest%20-Co			
					mpressed%28			
					1%29.pdf (iii)			
					https://cic.gov			
					in/rti-			
					disclosoures			
					(iv) https://cic.			
					gov.in/ (v)http			
					s://cic.gov.in/s			
					ites/default/file			
					s/RTI%20Disc			
					losure/final%2			
					0Section-4%2			
					81%29%28b			
					%29%28xiv%			

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					29.pdf			
3.4.2	Information manual/handbook available in printed format	Fully Met	25	25.00	All information are available in Electronic as well as printed format The list are below :- (i) htt ps://cic.gov.in/ sites/default/fil es/RTI%20Dis closure/final% 20Section-4% 281%29%28b %29%28xiv% 29.pdf (ii) http s://cic.gov.in/s ites/default/file s/Circulars%2 0%26Noificati on/Compendi umIRDivision_ Latest%20-Co mpressed%28 1%29.pdf (iii) https://cic.gov in/rti- disclosoures (iv) https://cic. gov.in/ (v)http s://cic.gov.in/s ites/default/file		25.00	Information provided

sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					s/RTI%20Disc	;		
					losure/final%2			
					0Section-4%2			
					81%29%28b			
					%29%28xiv%			
					29.pdf			
3.5	Whether information manual/ handbook availa	ble free of o	cost or no	t [Section	4(1)(b)]			
3.5.1	List of materials available Free of cost	Fully Met	25	25.00	https://cic.gov	Fully Met	25.00	Information
					in/sites/default	t		provided
					/files/RTI%20			
					Disclosure/fin			
					al%20Section	-		
					4%281%29%			
					28b%29%28x	i		
					v%29.pdf			
3.5.2	List of materials available at a reasonable cost of	Fully Met	25	25.00	https://cic.gov	Fully Met	25.00	Information
	the medium				in/sites/default	t		provided
					/files/RTI%20			
					Disclosure/fin			
					al%20Section	-		
					4%281%29%			
					28b%29%28x	i		
					v%29.pdf			
Total			213	213		163	163	
4	E-Governance							
4.1	Language in which Information Manual/Handb					_		
4.1.1	English	Fully Met	9.52	9.52	Website of	Fully Met	9.52	Information
					Central			provided
					Information			
					Commission			
					is bilingual			
					and most of			

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					the			
					information is			
					available in			
					Hindi and			
					English both.			
					The link of			
					information m			
					anual/Handbo			
					ok available ir	n l		
					English is			
					below :- (i) htt			
					ps://cic.gov.in			
					(ii) https://cic.g			
					ov.in/rti-			
					disclosoures (i		
					ii)https://cic.go			
					v.in/sites/defa			
					ult/files/RTI%2	2		
					0Disclosure/fi			
					nal%20Sectio			
					n-4%281%29			
					%28b%29%2			
					8xiv%29.pdf (i		
					v)https://cic.go			
					v.in/sites/defa			
					ult/files/Circul			
					ars%20%26N			
					oification/Corr	n		
					pendiumIRDiv			
					ision_Latest%			
					20-Compress			
					ed%281%29.			

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					pdf			
4.1.2	Vernacular/ Local Language	Fully Met	9.52	9.52	Website of	Fully Met	9.52	Information
					Central			provided. The
					Information			PA may
					Commission			consider use
					is bilingual			of vernaculars
					and most of			especially for
					the			languages
					information is			mentioned in
					available in			the
					Hindi and			Constitution.
					English both.			
					The link of			
					information			
					available in			
					Hindi is below			
					:- (i) https://cic			
					.gov.in/hi/nod			
					e (ii) https://cio			
					.gov.in/hi/nod			
					e# (iii) https://			
					cic.gov.in/hi/vi			
					sion (iv) https:			
					//cic.gov.in/hi/			
					cic-profile (v)			
					https://cic.gov			
					in/hi/terms-an			
					d-conditions-o			
					f-service-of-ch			
					ief-information			
					-commissione			
					r https://cic.go			

r. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					v.in/hi/circular	<u> </u>		
					s-and-mom-			
					reports (vi)http)		
					s://cic.gov.in/h			
					i/clone-circular			
					s-and-mom-			
					reports-cic			
					(vii) https://cic.			
					gov.in/hi/conta			
					ct (viii)https://c			
					ic.gov.in/hi/wh			
					o-are-we (ix)ht			
					tps://cic.gov.in			
					/hi/%E0%A4%			
					AA%E0%A4%			
					B0%E0%A4%			
					BF%E0%A4%	,		
					9A%E0%A4%			
					AF (x) https://			
					cic.gov.in/hi/ci			
					c-official-			
					directory (xi) h			
					ttps://cic.gov.i			
					n/hi/web-			
					information-			
					manager			
4.2	When was the information Manual/Ha	andbook last updated	[F No. 1	/6/2011-IR				
4.2.1	Last date of Annual updation	Fully Met		28.57	https://cic.gov.	Fully Met	28.57	Information
					in/sites/default			provided
					/files/RTI%20			
					Disclosure/fin			
					al%20Section-	-		

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					4%281%29% 28b%29%28x v%29.pdf	i		
4.3	Information available in electronic form[Section	on 4(1)(b)(xi	v)]					
4.3.1	Details of information available in electronic form	Fully Met	9.52	9.52	https://cic.gov in/sitemap	Fully Met	9.52	Information provided
4.3.2	Name/ title of the document/record/ other information	Fully Met	9.52	9.52	https://cic.gov in/sitemap	Fully Met	9.52	Information provided
4.3.3	Location where available	Fully Met	9.52	9.52	https://cic.gov in/sitemap	Fully Met	9.52	Information provided
4.4	Particulars of facilities available to citizen for	obtaining ir	nformatio	n[Section 4	4(1)(b)(xv)]			
4.4.1	Name & location of the facility	Fully Met	7.14	7.14	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Se ction-4%281% 29%28b%29 %28xv%29.pc f	5	7.14	Information provided
4.4.2	Details of information made available	Fully Met	7.14	7.14	https://cic.gov in/sites/default /files/RTI%20 Disclosure/Se ction-4%281% 29%28b%29 %28xv%29.pc f	t	7.14	Information provided
4.4.3	Working hours of the facility	Fully Met	7.14	7.14	https://cic.gov in/contact	Fully Met	7.14	Information provided.
4.4.4	Contact person & contact details (Phone, fax, email)	Fully Met	7.14	7.14	https://cic.gov in/sites/defaul /files/RTI%20		7.14	Information provided.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark			Auditor Marks	Auditor Remarks/URL
					Disclosure/Se ction-4%281% 29%28b%29 %28xv%29.pc f			
4.5	Such other information as may be prescribed	under Section	4(i) (b)	(xvii)				
4.5.1	Grievance redressal mechanism	Fully Met	4.1	4.10	https://pgporta	Partially Met	2.05	Link for CPGRAM provided. Details of grievance redressal mechanism alongwith name of Nodal officers, etc may please be provided.
4.5.2	List of completed schemes/ projects/ Programmes	Not Applicable	0	0	empty	Not Applicable	0	·
4.5.3	List of schemes/ projects/ programme underway	Not Applicable	90	0	empty	Not Applicable	0	
4.5.4	Details of all contracts entered into including name of the contractor, amount of contract and period of completion of contract	Not Applicable	0	0	empty	Not Met	0	Reasons for n on- applicability may please be provided.
4.5.5	Annual Report	Fully Met	4.1	4.10	https://cic.gov in/circular-rep orts- conventions	Fully Met	4.10	Information provided
4.5.6	Frequently Asked Question (FAQs)	Fully Met	4.1	4.10	https://cic.gov	Fully Met	4.10	Information

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					in/faqs			provided
4.5.7	Any other information such as - (a) Citizen's Charter, (b) Six monthly reports on the performance against the benchmarks set in the Citizen's Charter	Fully Met	4.1	4.10	https://cic.gov in/sites/defaul /files/RTI%20 Disclosure/Cit zen%20Chart er.pdf	t	4.10	Information provided
4.6	Receipt & Disposal of RTI applications & app	eals [F.No 1/	/6/2011-IR	dt. 15.04.2	2013]			
4.6.1	Details of applications received and disposed	Fully Met	14.29	14.29	https://dsscic. nic.in/rti- request/	Fully Met	14.29	Information provided
4.6.2	Details of appeals received and orders issued	Fully Met	14.29	14.29	https://dsscic. nic.in/rti-reque st/appeal		14.29	Information provided
4.7	Replies to questions asked in the Parliament	[Section 4(1)	(b)(xvii)]					
4.7.1	Details of questions asked and replies given	Fully Met	28.57	28.57	https://cic.gov in/sites/default /files/RTI%20 Disclosure/lok %20sabha%2 0%281%29.p df https://cic.g ov.in/sites/def ault/files/RTI% 20Disclosure/f ajya%20sabh a.pdf	t	28.57	Information providede
Total			178	178		182	176	
5	Information as may be prescribed						00/07	
5.1	Such other information as may be prescribed	-					_	late and the
5.1.1	Name & details of - (a) Current CPIOs & FAAs, (b) Earlier CPIO & FAAs from 1.1.2015	Fully Met	20	20.00	(i) https://cic.gov.in/sites/def	-	20.00	Information provided

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
					ault/files/RTI% 20Disclosure/ Final%20Section-4%281%2 9%28b%29% 28xvi%29.pdf (ii) (ii)https://cic.gov.in/appellate -authority-cpion-s-of-the- commission			
5.1.2	Details of third party audit of voluntary disclosure -(a) Dates of audit carried out , (b) Report of the audit carried out	Fully Met	20	20.00	https://cic.gov. in/sites/default /files/Circulars %20%26Noifi cation/Audited %20report%2 0of%20CIC% 20for%20the %20year%20 2022-23.pdf	t	20.00	Information provided
5.1.3	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD - (a) Date of appointment , (b) Name & Designation of the officers	r Fully Met	20	20.00	(a) &(b) https:// /cic.gov.in/site s/default/files/ Circulars%20 %26Noificatio n/Office%200 rder%2030-09 -2022.pdf		20.00	Information provided
5.1.4	Consultancy committee of key stake holders for advice on suo-motu disclosure - (a) Dates from	Fully Met	20	20.00	https://cic.gov. in/sites/default		20.00	Information provided

Sr. No	Details of disclosure	Category	Marks	Obtained Mark		Auditor Category	Auditor Marks	Auditor Remarks/URL
	which constituted, (b) Name & Designation of the officers				/files/Circulars %20%26Noifi cation/Office% 20Order%201 2-10-2021%2 81%29.pdf	D		
5.1.5	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI - (a) Dates from which constituted, (b) Name & Designation of the Officers	Fully Met	20	20.00	https://cic.gov in/sites/default /files/Circulars %20%26Noifi cation/Office% 20Order%201 2-10-2021%2 81%29.pdf	t	20.00	Information provided
Total			100	100		100	100	
6	Information Disclosed on own Initiative							
6.1	Item / information disclosed so that public have						_	
6.1.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information	Fully Met	25	25.00	(i) https://cic.g ov.in/rtidisclos oures (ii) https://cic.g ov.in/ (iii)https //cic.gov.in/sit es/default/files /RTI%20Discl osure/final%2 0Section-4%2 81%29%28b %29%28xiv% 29.pdf (iv)http s://cic.gov.in/s ites/default/file		25.00	Information provided

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					s/Circulars%2 0%26Noificati on/Compendi umIRDivision_			
					Latest%20-Co mpressed%28 1%29.pdf	3		
6.2	Guidelines for Indian Government Websites (GIGW) is followed (released in February, 2009 and included in the Central Secretariat Manual of Office Procedures (CSMOP) by Department of Administrative Reforms and Public Grievances, Ministry of Personnel, Public Grievance and Pensions, Govt. Of India)							
6.2.1	Whether STQC certification obtained and its validity	Fully Met	12.5	12.50	https://cic.gov in/sites/defaul /files/cicpdfs/S TQCCertificat e-CICwebsite. pdf	t 3	12.50	Information provided
6.2.2	Does the website show the certificate on the Website?	Fully Met	12.5	12.50	Yes, at the right top corner. The link is below :- https://cic.gov in/sites/default /files/cicpdfs/S TQCCertificat e-CICwebsite. pdf	t S	12.50	Information provided
Total				50		50	50	
Grand	· _ · · ·		788	788		745	732	